NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 110/NCLT/AHM/2017 CA(CAA) No. 82/NCLT/AHM/2017

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Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

Gupcom Trading Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

ADU.

1. RITU SMAH FOR THAKKAR AND PAHWA

ORDER

Learned Advocate Ms. Ritu Shah present for petitioner.

At request of learned Counsel for Petitioner.

List the matter on 22.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

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Dated this the 12th day of February, 2018.